

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawas Khan):** (a) Yes, but the incident took place on 6th September, 1954 and not on 8th September, 1954.

(b) Five.

(c) Yes.

(d) The incident arose as a result of a student of the Sabour Agricultural College having been placed before a Magistrate for pulling the alarm chain of a train at Sabour Station on 6th September, 1954.

#### TRAIN-BUS COLLISION

**\*1393. Dr. Ram Subhag Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a truck carrying students collided with the 34 Down Dehra Dun Express at about 5-40 P.M. on the 15th September 1954, between Deoband and Rehana Kalan Stations on the Saharanpur-Meerut Section of the Northern Railway;

(b) if so, the number of persons who were killed and injured as a result of that collision; and

(c) whether the causes of the collision have been enquired into?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawas Khan):** (a) Yes. At about 17-42 hours on 15th September, 1954, there was a collision between No. 34 Down Dehra Dun Express and a motor-truck at an unmanned level crossing between Deoband and Rehana Kalan Stations on the Delhi-Saharanpur Section of the Northern Railway.

(b) No one in the train was killed or injured. Out of those travelling in the motor-truck, 10 were killed and 19 injured.

(c) An enquiry was held by the Government Inspector of Railways, Lucknow. His provisional finding is that the accident was caused by the railway line being suddenly obstructed by the motor-truck in the face of

the approaching train which thus ran into the motor-truck.

#### THEFTS ON THE BIKANER RAILWAY DIVISION

**715. Shri Karni Singhji:** Will the Minister of Railways be pleased to state:

(a) the number of cases of thefts of goods from Railway wagons on the Bikaner Division of the Northern Railway that have been reported to the authorities during the years 1951-52, 1952-53 and 1953-54;

(b) the value of goods stolen;

(c) the value of goods recovered; and

(d) what effective measures have been adopted to prevent such thefts?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (d). A statement giving the required information is attached herewith. [See Appendix VIII, annexure No. 56.]

#### R.M.S. ACCOMMODATION AT KHARAGPUR

**716. Shri Ramananda Das:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the mails containing valuable articles are stowed and kept on open platform outside the mail office of Kharagpur due to shortage of accommodation, resulting in a number of cases of loss of articles; and

(b) if so, whether the required accommodation would be provided as early as possible?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) No. All mails containing valuable articles are kept inside the building. No doubt there is shortage of space in Kharagpur R.M.S.; but it is not so acute as to require mails containing valuable articles to be kept on open platform. There were two cases of loss of articles due to negligence on the part of the staff.

(b) The Railway Administration have already been approached for extending the present building. The matter is being vigorously pursued.

APPOINTMENTS IN BARRACKPORE  
POST OFFICE

717. **Shri Ramananda Das:** Will the Minister of Communications be pleased to state:

(a) whether several irregularities occurred in the appointment of postmen and other class IV staff in the Barrackpore postal sub-division in 1953; and

(b) if so, what action Government have taken in the matter?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) The matter is under examination and necessary action will be taken to set them right and take action against the officials responsible for the irregularities.

STATUTORY AND NON-STATUTORY  
BODIES

718. **Shri S. N. Das:** Will the Minister of Labour be pleased to refer to the answer to unstarred question No. 791 asked on the 18th December, 1952 and state:

(a) the names of statutory and non-statutory bodies of permanent nature constituted since December, 1952 under the administrative control of the Ministry of Labour giving the following information in each case:—

- (i) date of constitution,
- (ii) the recurring and non-recurring expenditure involved,
- (iii) provision for audit of their accounts, and
- (iv) the method of submission of the report of their activities; and

(b) the names of bodies of a permanent nature that have been dissolved during this period?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). A state-

ment is laid on the Table. [See Appendix VIII, annexure No. 57.]

*Ad-hoc* COMMITTEES

719. **Shri S. N. Das:** Will the Minister of Labour be pleased to refer to the answer to unstarred question No. 791 asked on the 18th December, 1952 and state:

(a) the names of *ad-hoc* committees:—

- (i) that were appointed since December, 1952 giving the date of appointment,
- (ii) that have finished their work and have submitted their reports during the period giving the dates of submission of their reports, and
- (iii) that are still functioning and the time by which they are expected to submit their reports; and

(b) the names of bodies of advisory character that have been dissolved during this period?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). A statement is laid on the Table. [See Appendix VIII, annexure No. 58.]

STATUTORY AND NON-STATUTORY BODIES

720. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to refer to the answer to the unstarred question No. 788 asked on the 18th December, 1952 and state:

(a) the names of statutory and non-statutory bodies of permanent nature constituted since December, 1952 under the administrative control of the Ministry of Food and Agriculture giving the following information in each case:—

- (i) date of constitution,
- (ii) the recurring and non-recurring expenditure involved,
- (iii) provision for audit of their accounts, and